

National Company Law Tribunal


Allahabad Bench

CP NO. 78/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: SK R Finance & Capital Pvt. Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 230/232 of Companies Act, 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Saurabh Kalia	Adv	Petitioner	
2.	KULDEEP SINGH	STA	O.L.	K. Singh

C.P.No.78/ALD/2017

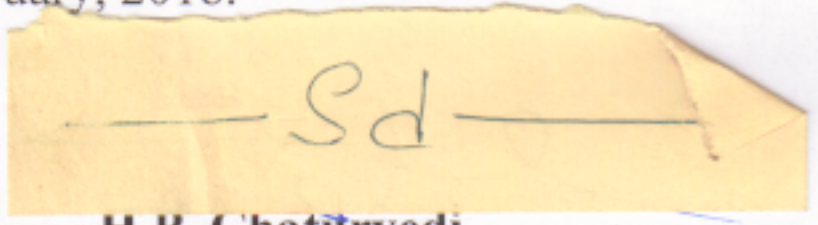
Sri Saurabh Kalia for the petitioner. Sri Kuldeep Singh, proxy for OL representing Central Govt.

After hearing counsel for both the parties, the case is further adjourned for argument.

The matter to be listed on 19<sup>th</sup> February, 2018.

Date: 25/01/2018

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)